

Title: Presentation of 42nd to 48th Reports of the Committee on Petitions.

SHRI BRIJENDRA SINGH (HISAR): Sir, I beg to present the following Reports (Hindi and English versions) of the Committee on Petitions:-

- (1) Forty-second Report on the representation of Shri Nikhil Verma regarding extension of credit facilities to the local populace of Lakshadweep by State Bank of India, Canara Bank and other Public Sector Banks.
- (2) Forty-third Report on the representation of Shri Praveen Kumar regarding promotion and development of Tourism in Lakshadweep and other important issues related therewith.
- (3) Forty-fourth Report on the representation of Shri Hanuman Beniwal, M.P., Lok Sabha regarding alleged arbitrary sanctioning of road development works under Pradhan Mantri Gram Sadak Yojana (PMGSY-III) in Nagaur Lok Sabha Constituency (Rajasthan).
- (4) Forty-fifth Report on the representation of Shri Deepak Sharma regarding the need for revamping the Training Institute, namely, the Institute of Petroleum Safety, Health & Environment Management [IPSHEM] at Betul, South Goa.
- (5) Forty-sixth Report on the representation of Shri B. S. Narasimhan regarding revision of SAIL Pension Scheme and other issues related therewith.
- (6) Forty-seventh Report on the Action Taken by the Government on the recommendations made by the Committee on Petitions (Sixteenth Lok Sabha) in their Sixty-eighth Report on the representation of Shri Sanjay Bechan regarding saving the livelihood of millions of tobacco farmers, labourers employed in Kevda and Mentha farming/tobacco industry and harmonization of definition of 'Food' under the Food Safety and Standards Act, 2006.
- (7) Forty-eighth Report on the Action Taken by the Government on the recommendations made by the Committee on Petitions (Seventeenth Lok Sabha) in their Thirty-third Report on the representation of Shri Kailash Gorakh Patil, Chairman, Chopda Taluka Shetkari Sahakari Sootgirni Maryadit, Chopda, Jalgaon (Maharashtra) requesting for release of subsidy, restructure of loans, providing additional working capital from National Cooperative Development Corporation (NCDC) and completion of inspection, etc.

